GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 207 TO BE ANSWERED ON 18th NOVEMBER, 2019

RUSA

207. SHRI KESINENI SRINIVAS:

SHRI B.N. BACHE GOWDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the salient features, aims and objectives of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) along with the status of the implementation of RUSA including funds allocated under the scheme, State-wise:
- (b) whether the Government has achieved the objectives since its inception, if so, the details thereof and if not, the reasons therefor;
- (c) the details of financial allocations made under this scheme by the Government during each of the last three years and the current year to Andhra Pradesh;
- (d) whether the Union and State Government have prepared any higher education plan on the scheme for upgradation of the universities in Andhra Pradesh and if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government to create new universities through upgradation of existing autonomous colleges in Andhra Pradesh?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b): Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is a Centrally Sponsored Scheme (CSS) being implemented by the Ministry of Human Resource Development. It is an overarching scheme, being operated in mission mode for funding the state universities and colleges in order to achieve the aims of equity, access and excellence. It seeks to improve the overall quality of existing State higher educational institutions by ensuring their conformity to prescribed norms and standards and adoption of accreditation as a mandatory quality assurance framework; correcting regional imbalances by facilitating access to high quality institutions in rural & semi-urban areas; and providing adequate opportunities of higher education to socially deprived communities; promoting inclusion of women, minorities, SC/ST/OBCs and differently abled persons to ensure equity. Transformative reforms such as governance, academic,

affiliation and accreditation reforms are pre-requisites in the implementation of the scheme in the States. All the funding under RUSA is norm based and future grants are performance based and outcome dependent.

The RUSA Scheme has been instrumental in improving the access and equity in higher education. As per All India Survey on Higher Education (AISHE) report, the overall Gross Enrolment Ratio (GER) in Higher Education has improved from 21.5 in 2012-13 i.e. at time of inception of RUSA to 26.3 in 2018-19. Enrolment of female students and also of socially backward classes have considerably improved. RUSA mandates the rightsizing of State public universities in terms of number of affiliated colleges to each university through affiliation reforms. Accordingly, States have bifurcated/trifurcated their existing universities. As on date, all the States/UTs except Lakshdweep are participating in RUSA.

The details of the scheme are at **rusa.nic.in**. The details of the funds released to the States/UTs under RUSA are at **Annexure.**

(c): The details of funds released under this scheme to Andhra Pradesh during the last three years and the current year are as under:

(Rs. in Crores)

Year	2016-17	2017-18	2018-19	2019-20	Grand Total
Total Releases	7.4479	86.42	100.1	14.1	208.06

- (d): To improve the overall infrastructure and promote research and innovation in the Universities of Andhra Pradesh under RUSA, central support for 9 universities under the component of Infrastructure Grants to Universities and 1 University under the component of Research, Innovation & Quality Improvement has been approved. Further, central support for 2 Universities under the component of Enhancing Quality and Excellence in Select Universities has also been approved.
- (e): Under RUSA, universities can be created by way of either upgradation of autonomous colleges or by conversion of colleges in a cluster. However, no such unit has been approved to the State of Andhra Pradesh due to non-receipt of eligible proposal.

ANNEXURE REFERRED TO IN PARTS (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 207 TO BE ANSWERED ON 18TH NOVEMBER, 2019 REGARDING RUSA ASKED BY SHRI KESINENI SRINIVAS & SHRI B.N. BACHE GOWDA

Details of Funds released State-wise under RUSA

SI.No.	State	Funds Released (Rs. in Crores) 274.42	
1	Andhra Pradesh		
2	Arunachal Pradesh	72.39	
3	Andaman & Nicobar Island	13.36	
4	Assam	402.83	
5	Bihar	123.45	
6	Chhattisgarh	179.56	
7	Chandigarh	29.77	
8	Delhi	1.52	
9	Dadar & Nagar Haveli	4.78	
10	Daman & Diu	3.94	
11	Gujarat	167.90	
12	Goa	47.27	
13	Haryana	148.96	
14	Himachal Pradesh	183.68	
15	Jammu & Kashmir	293.39	
16	Jharkhand	178.08	
17	Karnataka	341.61	
18	Kerala	183.87	
19	Manipur	100.48	
20	Madhya Pradesh	225.66	
21	Maharashtra	198.91	
22	Meghalaya	70.23	
23	Mizoram	101.67	
24	Nagaland	82.66	
25	Odisha	390.38	
26	Punjab	163.12	
27	Puducherry	52.80	
28	Rajasthan	261.27	
29	Tamil Nadu	293.56	
30			
30	Telangana	149.08 44.05	
32	Tripura Sikkim	72.69	
33	Uttar Pradesh	473.07	
34 35	Uttarakhand	166.55	
	West Bengal	332.10	
	Total	5829.04	
